

Statement 10: Financing of Gross Fiscal Deficit - As per cent to Total -2017-18 (BE)

(Per cent)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	99.5	-3.3	-5.3	4.6	5.0	2.1	-2.6	-	-	-0.1	0.1	100.0
2. Bihar	101.6	6.7	-9.8	6.7	-0.6	-	-11.0	-	-	-	6.3	100.0
3. Chhattisgarh	80.9	4.5	-4.5	13.0	3.6	1.4	0.3	-	-	-	0.6	100.0
4. Goa	18.5	4.9	-3.5	0.2	4.0	8.8	-2.5	-6.5	-3.3	-0.2	79.6	100.0
5. Gujarat	93.8	0.1	-24.1	7.2	7.1	0.1	17.6	-	-0.8	-	-1.0	100.0
6. Haryana	88.9	3.7	-5.4	8.6	7.4	0.1	4.0	-33.9	-0.2	0.5	26.4	100.0
7. Jharkhand	83.6	4.0	-6.6	13.1	-2.7	0.2	12.5	0.3	-	13.1	-17.5	100.0
8. Karnataka	89.8	1.8	-4.7	-0.2	7.4	2.3	-12.1	-	-	-	15.7	100.0
9. Kerala	78.5	4.4	-1.4	1.1	18.9	-	-1.0	1.4	-0.3	-0.2	-1.4	100.0
10. Madhya Pradesh	80.6	-0.7	3.5	11.8	4.5	-8.4	2.6	6.3	-1.5	-0.2	1.6	100.0
11. Maharashtra	94.0	-0.5	-13.3	7.7	4.4	6.7	16.4	-0.4	-	-0.4	-14.7	100.0
12. Odisha	71.2	8.5	-9.9	24.1	5.5	-	4.1	0.1	-29.6	0.2	25.7	100.0
13. Punjab	52.5	2.0	-7.7	-1.7	7.4	2.4	0.9	-	-	-0.3	44.5	100.0
14. Rajasthan	91.8	9.2	-6.2	3.9	13.9	-0.2	4.3	-0.1	-	-16.3	-0.2	100.0
15. Tamil Nadu	97.7	4.7	-9.3	2.8	4.2	2.7	-3.1	-1.7	-	-	2.1	100.0
16. Telangana	90.5	2.3	-2.3	5.1	-3.2	2.1	5.1	-	-	-0.9	1.2	100.0
17. Uttar Pradesh	91.2	-0.6	-10.8	1.9	8.0	18.1	0.8	-1.7	-2.8	1.0	-5.0	100.0
18. West Bengal	169.9	10.1	-30.9	-0.1	5.2	-1.0	11.2	-	-	3.0	-67.5	100.0
II. Special Category												
1. Arunachal Pradesh	94.3	-3.8	-52.4	36.6	6.6	7.6	-60.4	315.9	-254.8	-94.7	105.0	100.0
2. Assam	76.7	1.2	-8.6	15.9	11.7	3.1	-14.3	-3.1	-0.8	-0.7	18.8	100.0
3. Himachal Pradesh	71.5	-0.3	-10.4	2.3	24.3	-	-	-	-	-1.6	14.3	100.0
4. Jammu and Kashmir	31.1	-0.9	-	3.5	18.4	0.4	-	0.2	-	26.8	20.4	100.0
5. Manipur	56.5	-7.1	-9.6	7.3	8.1	-	95.3	-	-	-2.3	-48.2	100.0
6. Meghalaya	73.0	1.1	-4.0	7.4	16.7	-	-26.4	7.8	1.2	-9.4	32.7	100.0
7. Mizoram	182.2	7.7	-7.0	67.3	73.4	0.7	34.4	-	-	-20.5	-238.3	100.0
8. Nagaland	185.5	-2.3	-3.2	-9.5	-3.2	-	-13.2	-	-	-4.2	-49.9	100.0
9. Sikkim	102.6	-1.8	-1.5	-1.3	2.3	-5.8	-	-	-	-0.4	5.8	100.0
10. Tripura	65.6	-9.2	-26.7	3.7	18.6	0.4	10.0	-10.9	0.5	-	48.0	100.0
11. Uttarakhand	91.9	2.8	-8.7	7.9	4.4	-	3.2	0.2	0.5	0.4	-2.6	100.0
All States	89.1	2.5	-8.6	5.3	6.9	2.7	2.0	-0.9	-1.8	-0.1	2.8	100.0
<i>Memo item:</i>												
1. NCT Delhi	-	77.2	-	-	-	-	-	-	-	-45.5	68.3	100.0
2. Puducherry	88.7	-42.2	-	6.8	0.9	-4.6	28.6	7.1	-11.3	46.8	-20.7	100.0

'-' : Nil/Negligible. BE: Budget Estimates.

Note: (1) Same as in Appendix Table 9.

(2) The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and the same has been included under 'Others'. The financing items under 'Internal Debt' for the state is, therefore, not on a net basis except 'Others'.

(3) 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget documents of the state governments, CAG for 2015-16 in respect of Jammu & Kashmir.